

(ii) Annual Report of the National Small Industries Corporation Limited, New Delhi, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(5) A statement (Hindi and English versions) showing reasons for delay in the papers mentioned at (4) above.

[Placed in Library. See No. LT-6062/83]

CENTRAL INDUSTRIAL SECURITY FORCE (FIRST AMENDMENT), RULES, 1983, BORDER SECURITY FORCE (AMENDMENT) RULES 1982, CENTRAL RESERVE POLICE FORCE (FIRST AMENDMENT) RULES, 1983.

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): On behalf of Shri P. Venkatasubbaiah, I beg to lay on the Table

(1) A copy of the Central Industrial Security Force (First Amendment) Rules 1983 (Hindi and English versions) published in Notification No. G.S.R. 195 in Gazette of India dated the 5th March, 1983, under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968.

[Placed in Library. See No. LT-6063/83]

(2) A copy of the Border Security Force (Amendment) Rules, 1982 (Hindi and English versions) published in Notification No. 155(E) in Gazette of India dated the 2nd March, 1983 under section 141 of the Border Security Force Act, 1968.

[Placed in Library. See No. LT-6064/83]

(3) A copy of the Central Reserve Police Force (First Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 163 in Gazette of India dated the 26th February, 1983 issued under section 18 of the Central Reserve Police Force Act, 1949.

[Placed in Library. See No. LT-6065/83]

FINANCE ACCOUNTS OF UNION GOVERNMENT FOR 1980-81.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table a copy of the Finance Accounts of Union Government for the year 1980-81 (Hindi and English versions).

[Placed in Library. See No. LT-6066/83].

12.26 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-FIFTH REPORT

SHRI G. LAKSHMANAN (Madras North): I beg to present the Fifty-fifth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE REPORTED FAILURE TO SUPPLY RICE TO KERALA

SHRI A. NEELALOHITHADASAN NADAR (Trivandrum): I call the attention of the Minister of Food and Civil Supplies to the following matter of urgent public importance, and request that he may make a statement thereon:

"The reported failure of the Central Government to supply adequate quantity of rice to Kerala for distribution through public distribution system and the action taken by Government in the matter."

12.27 hrs.

[MR. DEPUTY SPEAKER in the Chair].

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): The State Governments/Union Territories intimate Central Government every month.